Written Answers

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(d) No case has been brought to the notice of the Deptt, [of Public Enterprises recently.

Induction of military aircraft into IAF without weapon system

2245. SHRI RAMDAS AGAR-WAL: Will the PRIME MINISTE R be pleased to state:

- (a) whether the CAG in his recent report has blamed the Ministry of Defence for inducting a military aircraft into the IAF without deciding the kind of weapon systems required for the purpose;
- (b) what was the actual date of contract and exact-date of supply of aircraft to the Ministry and price escalation due to delayed supply; and
- (c) whether Government pose to set up a Committee of Experts to go into fall details before entering sensitive Defence weapons which involve security of the country?

MINISTER OF STATE-THE MINISTRY OF DE-IN THE FENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) The main contract for procurement of the military aircraft was signed on 15th Oct., 1982 and a subsequent contract for additional was concluded on 6th number March, 1986. The deliveries under main contract were made during 1984 December, to May, while the additional aircraft were received during April, 1987 to September, 1988. Under the provisions of the contract, no price escalation was payable due to delayed supply.

(c) No, Sir. There is no such proposal.

to Questions

Appointment of a Panel on Education

2246. SHRI V. GOPALSAMY: SHRI **TINDIVANAM** G. VENKATRAMAN: Will the PRIME MINISTER be pleased to state:

- (a) whether any panel on Education has been appointed by Government:
- (b) if so, who are the member! of the panel;
- (c) what were the criteria for selection of persons;
- (d) what are the terms of this panel; and
- (e) by when it is expected to submit its report?

THE. MINISTER. OF STATE THE MINISTRYOF HUMAN RESOURCE DEVELOPMENT **CHIMANBHAI** (SHRI MEHTA): (a) Yes, Sir.

- (b) (d) and (e) A copy of the Government Resolution, which contains therequisite information attached (See below)
- (c) Members of the panel were selected based on their expertise in different areas of Education.

191 Written Answers [RAJYA SABHA] to Questions 192

(7b be Published in the Gazette of India, Part I Section 1)

No. F. 1-6/90-PN(D. I)

GOVERNMENT OF INDIA

Ministry of Human Resource Development

(Department of Education)

New Delhi, dated he 7th May, 1990

RESOLUTION

suwect: Appointment of a Committee to review the National Policy on Education, 1986.

Despite efforts at social and economical development since attainment of Independence, a majority of our people continue to remain deprived of education, which is one of the basic needs for human development. It is also a matter of grave concern that our people comprise 50 per cent of the world's illiterate, and large sections of children have to go without acceptable level of primary education. Government accords the highest priority to education-both as a human right and as the mean for bringing about a transformation towards a more humane and enlightened society. There is need to make education an effective instrument for securing a status of equality for women, and persons belonging to the backward classes and minorities. More over it is essential to give a work and employment orientation to education and to exclude from it the elitist aberrations which have become the glaring characteristic of the educational scene. Educational institutions are increasingly being influenced by casteism, communalism and obscurantism and it is necessary to lay special emphasis on struggle against this phenomenon and to move towards a genuinely egalitarian and secular social order. The National Policy on Education, 1986 (NPE), needs to be reviewed to evolve a. framework which would enable the country to move towards this perspective of education.

2. Government have, therefore, decided to set up NPE Review Committee with the following composition: 1. Acharya Ramamurti, Chairman Khadigram, District Mungher Member Director, Indian Institute of Science, Bangalore. 3. Dr. Sukhdev Singh... Formerly Vice-Chancellor, Punjab and MP Agricultural Universities. 4. Dr. M. Santappa,.. Formerly Vice-Chancellor, Madras University. 5. Dr. Obaid Siddiqui, Tata Institute of Fundamental Research, Bombay. 6. Dr, Bhaskar Roy Chaudhary, Vice-Chancellor, Calcutta University, Calcutta. Formerly Principal, Maharaja College, Jaipur. JJ Political Scientist and Teacher Bombay. JJ Professor Sachhidanand Murthy,.... Sangam Jagarlamudi, Guntur.

- Dr. Anil Sadgopal Member Kishore Bharati, Hoshangabad.
- 11. Father T. V. Kunnunkal,.
- 2. Chairman, National Open School, New Delhi.

Professor Mrinal Miri

Professor of Philosophy, North Eastern Hill University, Shillong.

- 13. Vice-Chancellor, Kashi Vidyapeeth, Varanasi.
- 14. Shri S. Z. Quasim,

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Vice-Chancellor, Jamia Millia Isla\mia, New Delhi.

- 15. Chairman, DAV College Management Committee, New Delhi.
- 16. Shri Manubhai Pancholi,

Lok Bharati Sanosara, District Bhavnagar..

- 17 Additional Secretary, Ministry of Human Resource Development, Department of Education, New Delhi.
 - 3. The terms of reference of the Committee will be as follows: -.
 - (a) to review the National Policy on Education, 1986 and its implementation;
 - (b) to make recommendations regarding revision of the Policy; and
 - (c) to recomend action necesary for implementation of the revised Policy within a timeframe.
- 4. The Committee will devise its own procedure of work and submit its report as soon as possible, but not later than six months from the date of issue of the order. It may submit interim reports as may be considered approprite.

Sd/-

(S.P'Tuli)

Joint Secretary to the Government of India

ORDER

Ordered that a copy of the Resolution be published in the Gazette cf India for general information.

Also ordered that a copy of the Resolution be forwarded to all the Ministries/Departments of the Government of India, all State Governments/Union Territory Administration, Universities, Institutions/Organtsations of the Department of Education, Ministry of Human Resouce Dsve. lopnmt, etc. for information.

Sd/-

(S.P.Tuli)

Joint Secretary to the Government of India

To

TheManager, GovernmentofIndiaPress New Delhi,